

©

കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 നവംബർ 6 6th November 2018 1194 തുലാം 20 20th Thulam 1194 1940 കാർത്തികം 15 15th Karthika 1940	നമ്പർ } No. }
			44

PART III Co-operative Department

REGISTRATION CERTIFICATE

I do hereby certify in exercise of the powers conferred up on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Societies, the particulars which are furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the under mentioned Societies are also hereby registered under the said section.

Categorical Statements

(1)

No. O.1-3562/2017. 17th September 2018.

1. Name and Number of the Society—Pattambi Pravasi Kshema Sahakarana Sangham Ltd. No. P. 1444.

2. Date of Registration—17-9-2018.

3. Address—Pattambi, Pattambi P. O.
4. Liability—Limited.
5. Area of operation—Whole area of Pattambi Municipality and Muthuthala, Vilayur, Paruthur, Ongallur, Koppam, Thiruvegappura Gramapanchayaths in Palakkad District.
6. Main Objects—Welfare of the Pravasi and their Family Members.
7. Type of Society—Miscellaneous Societies-(3) Others-(i) Not falling in either of the above sub classes, as per Rule 15-12 (3) (i).
8. Authorized Share Capital—` 500 Lakhs.
9. Maximum borrowing power—150 times of the paid up Share Capital + Reserve Fund.

(2)

No. O.1-4524/2017.

17th September 2018.

1. Name and Number of the Society—Nellaya Pravasi Kshema Sahakarana Sangham Ltd. No. P. 1443.
2. Date of Registration—17-9-2018.
3. Address—Nellaya P. O., Palakkad (Dist.), Pin-679 335.
4. Liability—Limited.
5. Area of operation—Cherpulassery Municipality, Nellaya, Chalavara, Thrikkadiri Gramapanchayaths in Ottapalam Taluk and Kulukkallur, Vallappuzha Gramapanchayaths in Pattambi Taluk in Palakkad District.
6. Main Objects—Welfare of the Pravasi and their Family Members.
7. Type of Society—Miscellaneous Societies-(3) Others-(i) Not falling in either of the above sub classes, as per Rule 15-12 (3) (i).
8. Authorized Share Capital—` 500 Lakhs.
9. Maximum borrowing power—150 times of the paid up Share Capital + Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies,
Palakkad.

(Sd.)
Joint Registrar
(General).

ക്ലെയിം നോട്ടീസ്

[1969-ലെ കേരള സഹകരണസംഘം നിയമം, വകുപ്പ് 72,
ചട്ടം 69 ഉപ ചട്ടം (2) പ്രകാരം]

നമ്പർ എം. കെ. 1485/2018.

2018 സെപ്റ്റംബർ 3.

നമ്പർ എച്ച്. ഡബ്ല്യു. 22 മങ്കട കൺസ്യൂമർ സ്റ്റോർ സഹകരണ സംഘം ക്ലിപ്തം, മലപ്പുറം സഹകരണ സംഘം ജനറൽ ജോയിന്റ് രജിസ്ട്രാറുടെ 28-6-2018-ലെ എച്ച്.എം.സി. 7544/2012-ാം നമ്പർ ഉത്തരവ് പ്രകാരം സമാപ്തീകരണത്തിനായി സഹകരണ സംഘം അസിസ്റ്റന്റ് രജിസ്ട്രാർ (ജനറൽ) ഓഫീസിലെ മങ്കട യൂണിറ്റ് ഇൻസ്പെക്ടറെ ലിക്വിഡേറ്ററായി നിയമിച്ച് ഉത്തരവായിട്ടുണ്ട്. നമ്പർ എച്ച്.ഡബ്ല്യു. 22 മങ്കട കൺസ്യൂമർ സ്റ്റോർ സഹകരണസംഘം ക്ലിപ്തത്തിൽ നിന്നും ആർക്കൈവ് ചെയ്ത എന്തെങ്കിലും തുകകൾ ലഭിക്കാനുണ്ടെങ്കിൽ ആയതിനുള്ള അവകാശം തെളിയിക്കുന്നതിനുള്ള മതിയായ രേഖകൾ സഹിതം ഈ നോട്ടീസ് പ്രസിദ്ധീകരിച്ച് രണ്ട് മാസത്തിനകം സംഘം ലിക്വിഡേറ്ററെ താഴെ കാണിച്ച വിലാസത്തിൽ നേരിട്ടോ, ഏജന്റ്/അവകാശികൾ മുഖേനയോ അറിയിക്കേണ്ടതാണ്.

(ഒപ്പ്)

ലിക്വിഡേറ്റർ

മങ്കട കൺസ്യൂമർ സ്റ്റോർ

സഹകരണ സംഘം

അസിസ്റ്റന്റ് രജിസ്ട്രാർ
(ജനറൽ) ഓഫീസ്,
പെരിന്തൽമണ്ണ.

ക്ലിപ്തം നമ്പർ എച്ച്.ഡബ്ല്യു.22/മങ്കട
യൂണിറ്റ് ഇൻസ്പെക്ടർ.